

Difficulties Faced by Sugar Industry

4169. SHRI SOLIPETA RAMA-CHAIJPRAREDDY: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether a delegation of sugar industry discussed the difficulties faced by them recently;

(b) if so, the details thereof; and

(c) the measures taken to look into their 'genuine difficulties'?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) to (c) The Indian Sugar Mills Association met the Minister (Food Consumer Affairs) recently and submitted representations on the following two subjects:—

(i) The formula for valuation of free-sale sugar to be purchased from domestic mills for meeting the deficit in levy account; and

(ii) Increase of customs duty on imported sugar;

These representations are under examination in Government.

Enhancement of Levy Sugar, Kerosene, Rice and Wheat Quota to Orissa

4170. SHRI RAHASBIHARI BARIK: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government of Orissa has urged the Central Government to augment its levy sugar, kerosene, rice and wheat quota; and

(b) if so, the details of the allocation of these items made for the State during the current financial year so far and proposal to enhance the same during the remaining period of the year?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) and (b) The

norm for supply of sugar in the Public Distribution System for State&/UTs including the State of Orissa is 425 gms per capita based on the 1991 census which is effective from 1.1.1996. The monthly quota for Orissa w.e.f. January, 1996 is 13456 MT. In addition Government also releases about one lakh tonne per annum as a festival quota which is allocated to the States/UTs on a prorata basis linked to their monthly levy quota. The annual festival quota for the State of Orissa is 3730 MT. The request received from Government of Orissa for enhancement of quota of sugar was examined and it was found that the quantity of sugar accruing to the Central Government in the levy account, under the current levy sugar formula, is short of the requirements for the PDS. In these circumstances it has not been found possible to enhance the allocation of sugar under the PDS. The Government of Orissa have been informed of this position.

In so far as kerosene is concerned requests are received from State Governments for additional allocations from time to time. However, on account of constraints of product availability, foreign exchange and heavy subsidy involved, it is not possible to meet fully such demand always. To take care of more deficit States, a very high increase has been given in the annual allocation of kerosene in 1998-99 to the States like Orissa having per capita availability much lower than the national average. Accordingly, a high increase of 32.19% has been effected in the allocation of kerosene to Orissa for the year 1998-99, compared to the 8.58% increase at the country level.

This increase amounts to an additional quantity of 77096 MTs. The per capita availability of kerosene in the State has now increased to 10 kg./annum in 1998-99 from 7.55 kg./annum in 1997-98. The total annual allocation of kerosene to the State for the current financial year, 1998-99 will be 316597 MTs. The monthly

allocation is 26383 MTs. During the current financial year, a quantity of 79149 MTs of kerosene has been allocated upto June, 1998.

The monthly quota of foodgrains to Orissa under TPDS is fixed at 35,540 MT and the entire quantity is given as rice as preferred by the State Government. During the current financial year an additional allotment of 10,000 Metric Tonnes (MT) of rice per month was

made in April, 1998. The additional allotment has been increased to 15,500 MT of rice since May, 1998 which includes 500 MT rice for Emergency Feeding Programme in KBK districts. Government of Orissa have been requesting for allotment of 50,000 MTs of wheat per month. The additional allocation of wheat given was 25000 MT per month from April, 1998 to July 1998 and it has been increased to 35000 MT per month for August, 1998. The allocations of wheat and rice during 1998-99 upto August, 1998 are summarised below:

(in Metric Tonnes)

	Rice			Wheat			Total
	BPL	APL	ADDL.	BPL	APL	ADDL.	
April, 98	31,820	3,720	10,000	—	—	25,000	70,540
May, 98	31,820	3,720	15,500			25,000	76,040
June, 98	31,820	3,720	15,500			25,000	76,040
July, 98	31,820	3,720	15,500			25,000	76,040
Aug., 98	31,820	3,720	15,500			35,000	86,040

Demand and Allocation of R8D Palmolein under PDS in Maharashtra

4171. MISS SAROJ KHAPARDE: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) what has been the demand and allocation of RBD Palmolein under PDS in respect of Maharashtra during the last six months, month-wise;

(b) the reasons for lesser allocation of Palmolein to the State;

(c) whether Government propose to increase the allocation to meet the entire demand of the State; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SAYTA PAL SINGH YADAV): (a) to (d) The Central Government imports edible oils for distribution through PDS in the Festival Season of each year (August-

November). Maharashtra State had unlifted stock of 17653 MTs at the end of November, '97. At their request, the validity period for lifting this balance allocation was extended from time to time upto 30th April, 1998.

There was no demand from Maharashtra State for supply of additional stocks of edible oils in the period January—March, '98. In April, 1998, the Central Government asked the States to send their requirement for edible oils for distribution through PDS during the Festival Season of 1998. Maharashtra State asked for an allocation of 27,000 MTs for the Festival period, and an additional allocation of 13,000 MTs for the period May—July, 1998. Consistent with the Government policy of limiting supply of edible oils in the PDS to the Festival Season, the requirement of Maharashtra State of 27,000 MTs for distribution during that period has been taken into account while planning imports for the Festival Season of '98.